

Sixteenth Loksabha

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Title: Need to open a Sainik School in Malkajgiri district in Telangana.

SHRI CH. MALLA REDDY (MALKAJGIRI): Thank you, Madam Speaker. I would like to draw the kind attention of the Government regarding sanction of Sainik School in my constituency, Malkajgiri district of Telangana State. Sainik schools are a system of schools established and managed by the Sainik Schools Society to prepare students for entry into the National Defence Academy. It helps the deserving students to get high quality education, irrespective of their income, class or background. There were two Sainik Schools in the erstwhile State of Andhra Pradesh – one at Korukonda at Vizianagaram district and another at Kalikiri of Chittoor district. With the bifurcation of that State, those two Sainik Schools had gone to the residuary State of Andhra Pradesh, depriving the students of Telangana the chance of admission. The students of Telangana have now become non-locals in Telangana once they pass out from A.P. schools.

In this connection, I would like to submit that the students of Telangana are facing a lot of difficulties due to non-availability of schools in comparison with the standard of Sainik School. The Sainik Schools will facilitate a large number of students in neighbouring districts and excel them in developing their skills in academics, sports and other extra-curricular activities.

Keeping this in view, I humbly urge upon the Union Government to take necessary steps for opening of a Sainik School in my constituency, Malkajgiri District of Telangana, which is the biggest constituency in India.

माननीय अध्यक्ष :

श्री भैरों प्रसाद मिश्र एवं

कुँवर पुणेपेद्र सिंह चन्देल को श्री चामाकुरा मल्ला रेड्डी द्वारा उठाये गये विषेय से संबद्ध करने की अनुमति प्रदान की जाती है।